

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **13.09.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER : CP(CAA)/18(CHE)/2023

PETITION NUMBER : CA(CAA)/81(CHE)/2022

NAME OF THE PETITIONER(S) : Lifecell International pvt Ltd and others

NAME OF THE RESPONDENTS :

UNDER SECTION : Sec 230-232 of CA, 2013

ORDER

Applicant is represented by Ld. Counsel Mr. Pawan Jhabakh. Ld. Counsel Mr. Raj Jhabakh is present for Income Tax department. Ld. Counsel Mr. Avinash Krishnan Ravi is present for RoC/RD.

Affidavit filed by the Petitioner Company with respect to discharge of consideration.

Ld. Counsel Mr. Avinash Krishnan Ravi submits that matter is under consideration before RD. Within a week, he will file the response. As regards other query, affidavit has already been filed by Petitioner Company. The Petitioner has also filed the case laws as to the scheme.

List this Petition for report/hearing on **04.10.2023**.



**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**



**[SANJIV JAIN]
MEMBER (JUDICIAL)**